List of other creditors (Other than financial creditors and operational creditors and operation and creditors and operation and creditors and operation and creditors and	Amount of claim rejected Amount of claim under verification / not admitted 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	21 Sub-judice of claim pe
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I Limited Company 13-08-202 1.24,55,066 1.24,55,066 Avance 0 No 0 0 No 0 2 Mr. Vikasy & Mr. Shubhangi VLatey Flat owner 18-07-2023 37,22,021 - - - Compansion claimed, pacture flat 0 No 0 No 0 0 0 No 0	0 0 - 0 0 - 0 0 - 0 0 -	of claim pe of claim pe Excess an
2 Mrs. Shubhangi V Latey Piat OWP Ref V/22/3 $3.7, 22.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ $3.7, 23.02$ <td>0 0 - 0 0 - 0 0 - 0 0 -</td> <td>of claim pe of claim pe Excess an</td>	0 0 - 0 0 - 0 0 - 0 0 -	of claim pe of claim pe Excess an
$ \frac{3}{kadam} \frac{Ms}{kadam} \frac{2107-2023}{kadam} \frac{2107-2023}{2} \frac{60,000}{0} - \frac{60,000}{0} - \frac{60,000}{0} \frac{60,000}{0} - \frac{60,000}{60,000} - 60$	0 0 0 0 0 0 0 0 0 0 8,678	
4 Rajkumar S Kurapati Booking Cancellation 11-08-2023 99,000 - 99,000 - 99,000 amount post cancellation 0 No 0 0 5 Rajeshwar R Madhu Booking Cancellation 19-08-2023 2,62,500 - 15,38,554 - 15,38,554 - 15,38,554 - 15,38,554 - 15,38,554 - - 16,31,517 Amount post amount post amount post amount post amount post amount post amount post amount post 0 No 0 No 0 0 <td>0 0 0 - 0 0 0 - 0 0 8,678</td> <td></td>	0 0 0 - 0 0 0 - 0 0 8,678	
5Rajeshwar R Madhu CancellationBooking Cancellation19-08-2023 Cancellation $2,62,500$ $2,60,502$ $2,60,502$ $2,60,502$ $2,60,502$ $2,60,502$ $2,60,502$ $2,60,5$	0 0 - 0 0 8,678	
6 Kathare & Mr. Mohan R Kathare Booking Cancellation 20-08-2023 15,47,232 - 15,47,232 15,38,554 - 15,38,554 amount post cancellation 0 No 0 0 0 7 Mr. Edward Avil & Mrs. Falyn Avil Flat owner a per RERA order 23-08-2023 2,73,53,156 20,000 2,73,73,156 1,55,83,648 7,47,923 1,63,31,571 RERA order which has been stayed 0 No 0 0 0 8 Altavista B Wing CHS Limited Society on behalf of flat owners 25-08-2023 8,90,38,860 2,01,43,587 10,91,82,447 3,64,14,922 - 3,64,14,922 Incomplete amenities and overdue deposits 0 No 0 0 9 Rupesh G Lodh Booking Cancellation 28-08-2023 1,00,000 - 1,00,000 - 1,00,000 - 1,00,000 - 619,65,338 Incomplete amenities cancellation 0 No 0 0 0 0 Altavista D Wing CHS Society on Cancellation 28-08-2023 1,00,000 - 1,00,000 - 1,00,000 - 0 No 0	0 0 8,678	
7 Mr. Edward Avil & Mrs. Falyn Avil per RERA order 23-08-2023 2,73,53,156 20,000 2,73,73,156 1,55,83,648 7,47,923 1,63,31,571 RERA order which has been stayed 0 No 0 0 0 8 Altavista B Wing CHS Limited Society on behiaf of flat owners 2-08-2023 8,90,38,860 2,01,43,587 10,91,82,447 3,64,14,922 - 3,64,14,922 Incomplete amenities and output deposits 0 No 0		78 claimed, pr claim pend
8 Altavista B Wing CHS binded behal of flat owners 25-08-2023 8,90,38,860 2,01,43,587 10,91,82,447 3,64,14,922 - 3,64,14,922 Incomplete amenities and overdue deposits 0 0 No 0 0 9 Rupesh G Lodh Booking Cancellation 28-08-2023 1,00,000 - 1,00,000 - 1,00,000 - 1,00,000 - 0 No 0	0 0 1,10,41,585	Excess an claimed, pr claim pend
9 Rupesh G Lodh Booking Cancellation 28-08-2023 1,00,000 - 1,00,000 - 1,00,000 - 1,00,000 amount post cancellation 0 No 0	0 0 7,27,67,525	Excess an claimed, pr claim pend
10 Altavista D Wing CHS bable of flot 30.08.2023 35.00.32.412 35.00.32.412 610.65.338 610.65.338 610.65.338 610.65.338 610.65.338	0 0 -	
Limited and overdue deposits	0 0 29,70,67,074	Excess an claimed, pr claim pend
Altavista C Wing CHS Limited 0-509-202 3 10,00,34,067 - 10,00,34,067 72,10,000 - 72,10,000 - 10,000 - 72,10,000 - 10,000	0 0 9,28,24,067	Excess an claimed, pr claim pend
Altavista C Wing CHS Society on behlaf of flat owners Society on behlaf of flat owners 05-09-2023 10,23,40,925 - 10,23,40,925 5,74,37,616 - 5,74,37,616 Incomplete amenities on behlaf of the society 0 No 0 0	0 0 4,49,03,309	Excess an claimed, pr claim pend
Atavista A Wing CHS Limited $\frac{Society on behlaf of flat owners}{1}$ $\frac{06-09-2023}{1}$ $\frac{7,49,43,750}{2,40,66,911}$ $\frac{2,40,66,911}{9,90,10,661}$ $\frac{4,19,43,830}{4,19,43,830}$ $\frac{1}{2}$ $\frac{4,19,43,830}{10}$ $\frac{1}{10}$	0 0 5,70,66,831	Excess an claimed, pr claim pend

Notes: The IRP/RP has received individual claims from few of the flat owners of completed projects (OC received, possession taken and societies are also formed/under process). The respective societies has been requested to submit consolidated claims for respective society.

Claims received post issuance of RFRP/ammendment to CIRP Regulations on 18-09-2023

SI. No.	Name of creditor	Identification No.	Details of claim received				Status of Claim					
			Date of receipt	Principal Amount claimed	Interest amount claimed	Amount claimed	Principal Acceptable	Interest Acceptable	Total claim acceptable	Amount of claim not Accetable	for not acceptable	
1	Sumit Das and Paheli Sarkar	Booking Cancellation	21-11-2023	365000	0	365000	365000	0	365000	0	NA	Claim for booking cancellation amount
												
												